

NGT Matter/ Time Bound



भारत सरकार/GOVT. OF INDIA

लक्षद्वीप प्रशासन/LAKSHADWEEP ADMINISTRATION

लक्षद्वीप प्रदूषण नियंत्रण समिति/LAKSHADWEEP POLLUTION CONTROL COMMITTEE

विज्ञान एवं प्रौद्योगिकी विभाग/DEPARTMENT OF SCIENCE & TECHNOLOGY

कवरत्ती द्वीप 682 555/ KAVARATTI ISLAND -682 555

File No: LD-03002/2/2019-LPCC-UT-LKS

Dated /तारीख: 27.10.2020

To

Divya Sinha,
Additional Director & i/c UPC-II
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar, Delhi- 10032
Email id: ipc4division.cpcb@gov.in

Sub:- Comments on Guidelines on Carcass Disposal prepared by CPCB in respect of OA No. 465/2019 before Hon: NGT- Regarding .

Ref:- Letter No.B-11011/UPC-II/MSW/2018-19 dated 01.10.2020 of Additional Director, CPCB

Sir,

Please refer to your letter cited on the above subject. The draft Guidelines on Carcass Disposal prepared by CPCB in respect of OA No. 465/2019 before Hon: NGT has been examined and there are no specific suggestion/comments for addition and deletion on the draft.

The Lakshadweep being the smallest Union Territory in India having a land area of only 32sq.mtrs. The average area of the island varies from 0.1sq.km to 4.8sq.km spread over 2 lac sq.km territorial waters. The straying animals and birds are considerably less here owing to special geographic situation. However, we are keen on any issues which would adversely affect this fragile environment. Directions from Hon: NGT/CPCB shall be followed strictly from time to time. This is for your kind information.

Yours faithfully

P. Pookoya
Member Secretary

Lakshadweep Pollution Control Committee